

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

-----  
**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
-----

**APPLICATION NUMBER : IA(IBC)/481(CHE)2023**  
**PETITION NUMBER : IBA/45/2020**  
**NAME OF THE PETITIONER : Tharuvai Ramachandran Ravichandran  
(RP) of M/s Kiran Global Chem Ltd**  
**NAME OF THE RESPONDENT(S) : M/s. Unisynth Overseas Ltd & another**  
**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of NCLT  
rules, 2016**  
-----

**ORDER**

Representing Counsel appears for the Applicant.

Representing Counsel for the Applicant submits that there is change of Vakalath.

List the application on **21.12.2023** for hearing.

— sd —

**RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)**

ss

— sd —

**JYOTI KUMAR TRIPATHI  
MEMBER (JUDICIAL)**